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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 2012 2013

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member	(T) Dr.	Ashok	Kumar	Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
CA277/15	225/16	Clarification	621A	M/s BMM Ispat Ltd.	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

8

A.M. Ssidharan

Rep. S. Rangarajan 9845371897

PHONE NUMBER

REPRESENTATION BY WHOM

(Petitioner Respondent)

Petitioner

S. hang Dojan

SIGNATURE

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)